LOK SABHA

UNSTARRED QUESTION NO. 1619

TO BE ANSWERED ON 2.03.2020

Status of Kakinada-Vijayawada-Nellor Gas Pipeline

1619. SHRI MARGANI BHARAT:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current status of Kakinada-Vijayawada-Nellore natural gas pipeline;
- (b) whether there is any time and cost overrun in the project;
- (c) if so, the details thereof along with the time when the project was started; and
- (d) the time by which the project is going to be completed and details of villages and number of households that are going to be benefited by the proposed line?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities to lay, build, operate or expand gas pipeline and for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB has informed that they have authorized 667 Km long Kakinada-Vijayawada-Nellore Natural Gas Pipeline to IMC Limited, a private company, on 19.02.2018, with the completion schedule of 18.02.2021. IMC has completed technoeconomic feasibility survey, detailed route survey and population density index of the pipeline. This pipeline is passing through the districts of East Godavari, West Godavari, Krishna, Guntur, Prakasam and Sri Potti Sriramulu Nellore of Andhra Pradesh. PNGRB has authorized East Godavari, West Godavari, Krishna and Sri Potti Sriramulu Nellore districts for development of City Gas Distribution (CGD) Networks. As per minimum work programme, the authorized CGD entities have to provide about 11.50 Lakh PNG domestic connections to household in these four districts.